

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 51**

**C.P (IB) 1054/2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **30.10.2023**

NAME OF THE PARTIES:      **R. S FIBERS V/S BHADRESH TRADING**  
**CORPORATION LIMTIED**

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. None present for either side.
2. In case on the next date of hearing nobody appears on behalf of the Petitioner, matter will be dismissed for non-prosecution.
3. List this matter on **01.12.2023** for dismissal/appearance of the Petitioner.

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna